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No. K.13023/03/2016-US.I Government of India Ministry of Law and Justice (Department of Justice)

Jaisalmer House, 26, Man Singh Road, NEW DELHI-110 011, dated 28th December, 2016.

NOTIFICATION

In exercise of the powers conferred by clause (1) of article 217 of the Constitution of India, the President is pleased to appoint (i) Smt. Justice Shivanna Sujatha, (ii) Shri Justice Byrareddy Veerappa, and (iii) Shri Justice Pratinidhi Srinivasacharya Dinesh Kumar, Additional Judges of the Karnataka High Court, to be Judges of the Karnataka High Court with effect from the date they assume charge of their respective offices.

(Rajinder Kashyap)

Joint Secretary to the Government of India

Tele: 2338 3037

To

The Manager, Government of India Press,

FARIDABAD

No. K. 13023/03/2016-US.I

Dated 28.12.2016

Copy to:-

- 1. (i) Smt. Justice Shivanna Sujatha, (ii) Shri Justice Byrareddy Veerappa, (iii) Shri Justice Pratinidhi Srinivasacharya Dinesh Kumar, Additional Judges, Karnataka High Court, Bangalore.
- 2. The Secretary to the Governor of Karnataka, Bangalore.
- 3. The Secretary to the Chief Minister of Karnataka, Bangalore.
- 4. The Secretary to the Chief Justice, Karnataka High Court, Bangalore.
- 5. The Chief Secretary, Government of Karnataka, Bangalore.
- 6. The Registrar General, Karnataka High Court, Bangalore.
- 7. The Accountant General, Karnataka, Bangalore.
- 8. President's Secretariat, (CA.II Section), New Delhi.
- 9. PS to Principal Secretary to the Prime Minister, New Delhi.
- 10. Additional Registrar (Conf.), O/o Chief Justice of India,5, Krishna Menon Marg, New Delhi.
- 11. PS to ML&J/PS to MoS (L&J)/PSO to Secretary (J)/JS(J.I)/DS(ANS)/S.O.(Desk).

12. Notification copy uploaded on the website of the Department of Justice, Government of India, New Delhi at www.doj.gov.in.

(S. Vijay Gopal)
Under Secretary to the Government of India

Under Secretary to the Government of India
Tele: 23382978